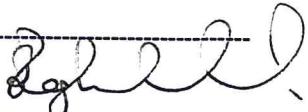


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For filing report of OL	237(b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambri	Petitioner	
2)	Prema Hatti	ROC	

O R D E R

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Sri Pramod Kumar, Assistant from O.L office is present. Counsel for Petitioner is directed to take consent from the party whether to proceed with this matter or not. List it finally on 24/01/2018.



Member (T)



Member (J)